

6/11/09

Hon. Justice K. Nath, VC.

Hon. K. D. Raman, Am.

No one is present on behalf of the applicant. On several dates in the past also, no one had appeared on behalf of the applicant.

Sri K. C. Sinha files his vakalatnama on behalf of the opposite parties and puts his appearance.

The case is dismissed for default of the applicant.

Am.

VC.

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